

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP No.161/241/HDB//2017		
NAME OF THE COMPANY	Redson Consultancy Services Pvt Ltd & (07) others		
NAME OF THE PETITIONER(S)	Kandula Srinivasa Rao & Another		
NAME OF THE RESPONDENT(S)	Redson Consultancy Services Pvt Ltd & (07) others		
UNDER SECTION	241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambanan	As	9849056652	Au
			,

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mr.S.Chidambaram, the Learned Counsel for the Petitioner.

The Petitioner is directed to intimate the next date of hearing to the Respondent, post the case on 2-11-2017

Case is posted to 02-11-2017.

Member (T)

Member (J)

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